

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 237 OF 2017

Dated : 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Essar Power Gujarat Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

kt/mkj

**(Justice Manjula Chellur)
Chairperson**